



NOTIFICATION No. 37 / 2018

I

Tmt.J.Anithachristy, Judicial Magistrate II, Kulithalai, is transferred and posted as Additional District Munsif, Karur, vice., Thiru.C.Jayaprakash, transferred.

Thiru.C.Jayaprakash, Additional District Munsif, Karur, is transferred and posted as Principal District Munsif, Karur, in the existing vacancy.

II

Tmt.P.Magalakshmi, Additional District Munsif, Vandavasi, is transferred and posted as Judicial Magistrate, Arni, in the existing vacancy.

HIGH COURT, MADRAS.
DATED : 08.03.2018

RJM
08/03/18
REGISTRAR GENERAL

To

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Principal District Munsif, Karur.
4. The Judicial Magistrate, Arni.
5. The District Judge, Karur / Tiruvannamalai.
6. The Chief Judicial Magistrate, Karur / Tiruvannamalai.
7. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai.18.
8. The Treasury Officer, Karur / Tiruvannamalai.

Copy to :

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (IT-cum-Statistics), High Court, Madras.
6. The Registrar (Judicial), High Court, Madras.
7. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
8. The Registrar (Vigilance), High Court, Madras. (12 copies)
9. The Registrar (Management), High Court, Madras.
10. The Registrar (Special Cell), High Court, Madras.
11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Additional Registrar-I (Vigilance), High Court, Madras.
14. The Registrar (Administration), High Court, Madras.
15. The Registrar -cum-Special Officer (Liaisoning), High Court, Madras.
16. The Registrar (Recruitment), High Court, Madras.
17. The Official Assignee, High Court, Madras.
18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
19. The Additional Registrar -II (Vigilance), Madurai Bench of Madras High Court, Madurai.
20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
21. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
23. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
24. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore.
25. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Madurai.
26. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
27. The Secretary, High Court Legal Services Committee, Chennai.
28. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
29. The Chief Accounts Officer, High Court, Madras.
30. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
31. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell / Computer (Server Room), High Court, Madras.
32. The Section Officer, "B" Section, Madurai Bench of Madras High Court, Madurai.
33. The Technical Director, NIC, High Court, Madras.
34. The Record Keeper, A.D. Records, High Court, Madras.

+ Spare 5.



OFFICIAL MEMORANDUM

Sub: Courts and Judges – Civil Judges – Transfer and postings -
Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No.37 / 2018, dated : .03.2018

.....

I

Tmt.J.Anithachristy, Judicial Magistrate II, Kulithalai, who has been transferred and posted as Additional District Munsif, Karur, vide High Court's Notification cited above, is required to hand over charge of her present post to the Judicial Magistrate I, Kulithalai, immediately, and take charge of the new post, from Thiru.C.Jayaprakash, Additional District Munsif, Karur, within the joining time as prescribed under relevant Rules.

On relief, Thiru.C.Jayaprakash, who has been transferred and posted as Principal District Munsif, Karur, vide High Court's Notification cited above, is required take charge of his new post, immediately, on the same day:

The Judicial Magistrate I, Kulithalai, is required to hold full additional charge of the post of Judicial Magistrate II, Kulithalai, until further orders.

II

Tmt.P.Magalakshmi, Additional District Munsif, Vandavasi, who has been transferred and posted as Judicial Magistrate, Arni, vide High Court's Notification cited above, is required to hand over charge of her present post to the Principal District Munsif-cum-Judicial Magistrate, Vandavasi, immediately, and take charge of her new post, within the joining time as prescribed under relevant Rules.

The Principal District Munsif-cum-Judicial Magistrate, Vandavasi, is required to hold full additional charge of the post of Additional District Munsif, Vandavasi, until further orders.

HIGH COURT, MADRAS.
DATED : 08.03.2018

R. J. M.
08/03/18
REGISTRAR GENERAL

To

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Principal District Munsif, Karur.
4. The Judicial Magistrate, Arni.
5. The Principal District Munsif-cum-Judicial Magistrate, Vandavasi.
6. The District Judge, Karur / Tiruvannamalai.
7. The Chief Judicial Magistrate, Karur / Tiruvannamalai.
8. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai.18.
9. The Treasury Officer, Karur / Tiruvannamalai.

Copy to

The Record Keeper, A.D. Records, High Court, Madras.